

**GOVERNMENT OF INDIA
MINISTRY OF HEALTH AND FAMILY WELFARE
DEPARTMENT OF HEALTH AND FAMILY WELFARE**

**LOK SABHA
UNSTARRED QUESTION NO. 2153
TO BE ANSWERED ON 10th DECEMBER, 2021**

MANDATORY ESTABLISHMENT OF OXGEN UNITS

2153. SHRI Y.S. AVINASH REDDY:

Will the Minister of **HEALTH AND FAMILY WELFARE** be pleased to state:

- (a) whether the Government proposes to make it mandatory for new hospitals to establish oxygen generating units and install virus repellent AC HEPA filters in rooms used for public gatherings; and
- (b) if so, the details thereof; and
- (c) the time by which it is likely to be implemented?

**ANSWER
THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY
WELFARE**

(DR BHARATI PRAVIN PAWAR)

(a) to (c) The National Medical Commission has amended the Minimum Requirements for Annual MBBS Admission Regulations, 2020 to make it mandatory for all medical colleges to install PSA plants.

The Government has sanctioned 1563 Pressure Swing Adsorption (PSA) oxygen generation plants of which 1463 have been commissioned. These include 1225 PSA plants which have been installed and commissioned under PMCARES Fund in every district of the country. Additionally 338 PSA Plants are set up by PSUs of Ministry of Petroleum & Natural Gas, Ministry of Power, Ministry of Coal, Ministry of Railways etc till date. The States have also been asked to install PSA plants in public health facilities and facilitate installation of PSA plants in private health facilities.